

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C) No. 966 of 2020

Balwant Pratap Singh Petitioner
Versus
Smt. Manju DeviRespondent

CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. Sheo Kumar Singh, Advocate
For the Respondent :

05/08.09.2021 The present case is taken up through video conferencing.

I.A. No. 3906 of 2021

The present interlocutory application has been filed on behalf of the petitioner for converting the present writ petition into Civil Miscellaneous Petition (C.M.P.) in view of notification no. 01/2020/R&S dated 17.01.2020 issued by this Court.

Having heard the learned counsel for the parties and keeping in view the nature of the prayer made in the writ petition, the petitioner is permitted to convert the present writ petition into C.M.P.

Considering the present pandemic situation, office is directed to make necessary correction in the cause title and to put fresh stamp reporting in the case.

I.A. No. 3906 of 2021 stands disposed of.

(Rajesh Shankar, J.)